



OA-119/2026/EZ

NGT Kolkata &lt;pgngtkolkata@gmail.com&gt;

19

## Fwd: Rampant Illegal Fly Ash Dumping in Western Odisha and Failure of Enforcement – Violation of MoEF&CC Fly Ash Notifications

1 message

National Green Tribunal, Eastern Zone Bench, Kolkata <ngtjudicial-kolkata@gov.in>  
To: pgngtkolkata <pgngtkolkata@gmail.com>

Thu, Jan 29, 2026 at 10:32 AM

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Regards/सादर

Judicial Section न्यायिक अनुभाग  
National Green Tribunal / राष्ट्रीय हरित अधिकरण  
Eastern Zone Bench / पूर्वी क्षेत्रीय न्यायपीठ,  
New Town, Kolkata / न्यू टाउन, कोलकाता - 700161  
Ph./संपर्क - 033-2324 0089  
Email: [ngtjudicial-kolkata@gov.in](mailto:ngtjudicial-kolkata@gov.in)

==== Forwarded message =====

From: Sh Deepto Ghosh Registrar <[registramgt-kolkata@gov.in](mailto:registramgt-kolkata@gov.in)>  
To: "National Green Tribunal, Eastern Zone Bench, Kolkata" <[ngtjudicial-kolkata@gov.in](mailto:ngtjudicial-kolkata@gov.in)>  
Date: Thu, 29 Jan 2026 09:38:27 +0530  
Subject: Fwd: Rampant Illegal Fly Ash Dumping in Western Odisha and Failure of Enforcement – Violation of MoEF&CC Fly Ash Notifications

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From: RAVINDRA PRADHAN <[ravindrpradhan25@gmail.com](mailto:ravindrpradhan25@gmail.com)>  
To: <[mefcc@gov.in](mailto:mefcc@gov.in)>, <[ccb.cpcb@nic.in](mailto:ccb.cpcb@nic.in)>, <[mccb.cpcb@nic.in](mailto:mccb.cpcb@nic.in)>, <[rdkolkata.cpcb@gov.in](mailto:rdkolkata.cpcb@gov.in)>, <[chairman@ospboard.org](mailto:chairman@ospboard.org)>, <[membersecretary@ospboard.org](mailto:membersecretary@ospboard.org)>, <[paribesh1@ospboard.org](mailto:paribesh1@ospboard.org)>, <[rospcb.sambalpur@ospboard.org](mailto:rospcb.sambalpur@ospboard.org)>, <[rospcb.rourkela@ospboard.org](mailto:rospcb.rourkela@ospboard.org)>, <[rospcb.jharsuguda@ospboard.org](mailto:rospcb.jharsuguda@ospboard.org)>, <[rospcbjharsuguda@gmail.com](mailto:rospcbjharsuguda@gmail.com)>, "Senior Administrative ..." <[sao@ospboard.org](mailto:sao@ospboard.org)>, <[csori@nic.in](mailto:csori@nic.in)>, <[registramgt-kolkata@gov.in](mailto:registramgt-kolkata@gov.in)>, <[ngtjudicialkolkata@gov.in](mailto:ngtjudicialkolkata@gov.in)>  
Date: Thu, 29 Jan 2026 09:36:56 +0530  
Subject: Rampant Illegal Fly Ash Dumping in Western Odisha and Failure of Enforcement – Violation of MoEF&CC Fly Ash Notifications

==== Forwarded message =====

To  
The Chairman  
Central Pollution Control Board  
Parivesh Bhawan, East Arjun Nagar  
Delhi – 110032

The Chairman & Member Secretary  
Odisha State Pollution Control Board  
Paribesh Bhawan  
Bhubaneswar, Odisha

The Secretary  
Ministry of Environment, Forest and Climate Change  
Indira Paryavaran Bhawan  
New Delhi – 110003

The Secretary  
Ministry of Environment, Forest and Climate Change  
Indira Paryavaran Bhawan  
[Jor Bagh Road](#)  
New Delhi – 110003

Subject:  
Rampant illegal fly ash dumping in Western Odisha and failure of enforcement by SPCB Regional Offices – violation of MoEF&CC Fly Ash Notifications

Respected Sir/Madam,

I respectfully submit this representation to draw your urgent attention to the large-scale, continuous, and fearless illegal dumping of fly ash in the industrial regions of Western Odisha, particularly in Sambalpur, Jharsuguda, and Rourkela.

This grave issue has now been publicly acknowledged by the Hon'ble MLA, Sambalpur, Sri Jaynarayan Mishra, who has categorically stated before the media that illegal fly ash dumping has increased flagrantly in these areas. Most alarmingly, it has also come to light that illegal fly ash was dumped even on the agricultural land of the Hon'ble MLA himself, clearly demonstrating the complete absence of fear of law among violators.

#### Failure of Enforcement and Regulatory Breakdown

Such widespread and open violations raise serious questions regarding:

The efficiency and seriousness of functioning of the Regional Offices of the Odisha State Pollution Control Board;

The effectiveness of monitoring, inspection, and enforcement mechanisms;

The continued drastic violation of MoEF&CC Fly Ash Utilisation and Disposal Notifications without deterrent action.

Fly ash generated from thermal power plants, captive power plants, and sponge iron industries is being transported and dumped illegally on agricultural land, riverbanks, and in name of the low-lying areas, and near habitations, in clear violation of the Environment (Protection) Act, 1986 and MoEF&CC notifications.

The persistent nature of these violations strongly indicates that the concerned SPCB officials were aware of such activities, yet failed to prevent or penalise the same, thereby rendering the regulatory framework ineffective on the ground.

#### Environmental and Public Health Impact

The consequences of illegal fly ash dumping are severe and long-term, including:

Permanent degradation of fertile agricultural land;

Contamination of groundwater and nearby water bodies;

Fugitive air pollution causing respiratory illnesses;

Irreversible ecological damage affecting present and future generations.

Such conditions amount to a direct violation of the right to a clean and healthy environment under Article 21 of the Constitution of India.

In view of the above, I respectfully request your good offices to:

Order an immediate joint inspection by CPCB and MoEF&CC in Sambalpur, Jharsuguda, and Rourkela;

Conduct a performance and compliance audit of the concerned SPCB Regional Offices;

Fix accountability of defaulting industries and officials found negligent or complicit;

Initiate strict penal action, including environmental compensation and closure where applicable;

Direct restoration and remediation of affected agricultural and environmental sites at the cost of polluters;

Place inspection findings and action-taken reports in the public domain.

#### Conclusion

Illegal dumping of fly ash even on the agricultural land of an elected representative exposes a state of environmental lawlessness and regulatory failure. Immediate, transparent, and time-bound intervention is therefore essential to restore the credibility of environmental governance and prevent irreversible damage.

I request your esteemed offices to treat this matter with utmost urgency in the larger public interest.

Yours faithfully,

Rabindra Kumar Pradhan  
Pandey Colony, Near TCI Chowk  
Jhartarang, Rourkela  
District – Sundargarh, Odisha  
Mobile: +91-7008151438  
Email: [ravindrpradhan25@gmail.com](mailto:ravindrpradhan25@gmail.com)  
Date: 29.01.2026

#### Attachment:

Annexure-I – Media statement/video of Hon'ble MLA Sambalpur regarding illegal fly ash disposal

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 1001313832.mp4  
1924K